

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES]

IA No. 173352/2018 - EXEMPTION FROM FILING O.T.

IA No. 24468/2018 - INTERVENTION/IMPLEADMENT

IA No. 173348/2018 - INTERVENTION/IMPLEADMENT)

WITH C.A. No. 9142-9144/2010

(IA No. 54018/2024 - EARLY HEARING APPLICATION)

C.A. No. 7880-7882/2011

(IA No. 236020/2023 - APPLICATION FOR PERMISSION

IA No. 236025/2023 - EXEMPTION FROM FILING O.T.

IA No. 20563/2024 - INTERVENTION/IMPLEADMENT

IA No. 236024/2023 - INTERVENTION/IMPLEADMENT)

Diary No(s). 6175/2017

(IA No. 161053/2022 - APPLICATION FOR SUBSTITUTION

IA No. 71081/2017 - CONDONATION OF DELAY IN FILING

IA No. 161055/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION

APPLN.

IA No. 71083/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 11338/2017

(IA No. 56372/2017 - CONDONATION OF DELAY IN FILING

IA No. 56373/2017 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 54296/2021 - EARLY HEARING APPLICATION

IA No. 56374/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 5343/2018

(IA No. 22134/2018 - CONDONATION OF DELAY IN FILING

IA No. 22137/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 22132/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-10-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

For Appellant(s)

**Mr. Binay Kumar Das, AOR
Mr. E. C. Vidya Sagar, AOR
Mr. Sumit Kumar, AOR
M/S. Mukesh Kumar Singh And Co., AOR
Mr. Harin P. Raval, Sr. Adv.
Mr. K. L. Janjani, AOR
Mr. Pankaj Kumar Singh, Adv.
Mr. Kailash J. Kashyap, Adv.**

For Respondent(s)

**Ms. Ruchira Goel, AOR
Mrs. Garima Prasad, Sr. A.A.G.
Mr. Rohit K. Singh, AOR
Mr. Prakhar Srivastav, Adv.
Mr. Vijay Kumar, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR
Mrs. Kiran Suri, Sr. Adv.
Mr. Yatish Mohan, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Aditya Narayan Tripathy, Adv.
Mr. E. C. Vidya Sagar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 13th November, 2024.

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**